

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 113
(IB)-916/PB/2020

IN THE MATTER OF:

State Bank of India
v.
Sh. Balbir Sharma

.... Applicant/petitioner

.... Respondent

Order under Section 95 of IBC

Order delivered on 25.11.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

Mr. S.L. Gupta with Aditya Vikram Gupta
Advocate

ORDER

List on 04.12.2020.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

25.11.2020
Ritu Sharma